

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4188
ANSWERED ON:25.08.2004
REGULATIONS FOR MEDICAL COLLEGES
Vasava Shri Mansukhbhai D.;Yadav Shri Ram Kripal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether regulations framed by the Government in regard to medical colleges have been challenged by the private medical colleges;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to bring any bill to facilitate the compliance of aforesaid regulations; and
- (d) if so, the steps taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a): No, Sir.
- (b) to (d): The question does not arise.